

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 15495/2015 in Criminal Appeal Diary No(s). 29881/2015

PRADEEP KUMAR ARORA AND ANR.

Appellant(s)

VERSUS

IN RE:
(HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD)U.P.
(For exemption from surrendering and office report)

Respondent(s)

Date : 21/09/2015 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
[IN CHAMBERS]For Appellant(s) Mr. R.B. Singhal, Sr. Adv.
Mr. Nikhil Sharma, Adv.
For Respondent(s) Mr. Sanjay Kumar Singh, Adv.UPON hearing the counsel the Court made the following
O R D E RCrl.M.P. No. 15495 of 2015 for exemption from
surrendering is allowed.(Neeta)
Sr. P.A.(Tapan Kumar Chakraborty)
Court Master

Signature Not Verified

Digitally signed by
Neeta Sapra
Date: 2015.09.21
17:12:55 IST
Reason: